

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 106(ND)13
CA. NO.

CORAM:

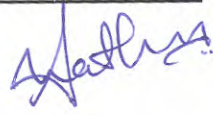
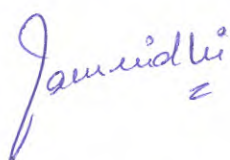
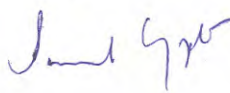
PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.03.2017

NAME OF THE COMPANY: M/s. Sh. Jasmohan Singh V/s. M/s. Freez King Industries Ltd. & Ors.


SECTION OF THE COMPANIES ACT: 397/398

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Aswathy Menon	Advocate	Respondent Defendant no. 6 (Chali Sarbit)	
2.	Mr. Pavninder		} ADV Respondent Nos 1-2	
3.	Ms. Sameerli Gogia			
4.	MR. SOURABH GUPTA, ADVOCATE		} PETITIONERS	
5.	MR. PUNEET YASAV, ADVOCATE			

ORDER

Arguments are likely to take a long time. Since there is not much time left, the parties request for an adjournment. Adjourned to 12.05.2017.


[S.K. MOHAPATRA]
MEMER [T]


[INA MALHOTRA]
MEMBER [JUDICIAL]